

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 260 OF 2017

Dated : 11th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

UJVN Ltd.

... Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari
Mr. Shashwat Singh

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar for
Mr. Buddy A. Ranganadhan for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

List the matter for hearing on **17.10.2019**. Meanwhile, brief written submissions on arguments be filed by both the parties with advance copy to other side.

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**